

(f) if not, the reasons therefor; and

(g) the quantum of loss of rent suffered by the Government so far due to these illegal occupation?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : (a) to (f) Directorate of Estates is not aware of its bungalows and quarters at Jawahar Lal Nehru Marg, Tagore Road, Ahilyabai Road, Thompson Road, Minto Road, Mirdard Road, Mata Sundri Road, Mata Sundri Lane, Kotla Road remaining under illegal occupation. Whenever any such report is received, action is taken as per the allotment rules. However, a number of quarters in these areas have been handed over to the DDA for temporary transitional rehabilitation of eligible Turkman Gate evictees.

(g) Does not arise.

Linkages between TRYSEM and IRDP

2763. SHRIMATI VASUNDHARA RAJE : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state :

(a) whether the linkages between TRYSEM and Integrated Rural Development Programme (IRDP) have not been established in every State;

(b) if so, the reasons therefor;

(c) whether the Government propose to link TRYSEM with Corporate Sector and markets in Ninth Five Year Plan;

(d) if so, the guidelines issued to the State Governments in the matter; and

(e) the details of the programme of the Government in that regard?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI CHANDRADEO PRASAD VARMA) : (a) and (b) As per programme guidelines every willing TRYSEM beneficiary should get assistance under IRDP. At the instance of this Ministry, a 'Quick Evaluation of TRYSEM (June-August, 1993) was carried out by reputed independent research institutions to assess the efficacy of the TRYSEM programme. This Evaluation survey revealed that of the total number of beneficiaries who were imparted training under TRYSEM, roughly 47.19% were unemployed after the training. It was also found that 53.57% of the trained youth did not apply for loan under IRDP and of the remaining youth about 50% were given assistance under IRDP. Keeping in view this, Government of India has decided that now it should be made incumbent on the part of the DRDAs and the training institutions to complete all the required formalities for sanction of IRDP loans before the

completion of the training. All the State/UT have accordingly been instructed in this regard.

(c) to (e) Keeping in view the potential of the corporate and service sectors to provide large scale employment, the States have been asked to initiate a dialogue with the corporate sector and to redesign the training programmes to suit the needs and requirements of the corporate and service sectors.

Quota for MP in Indira Awas Yojana

2764. SHRI JAGAT VIR SINGH DRONA : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state :

(a) whether the Government propose to allot quota for MP's under Indira Awas Yojana; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI CHANDRADEO PRASAD VARMA) : (a) No, Sir.

(b) Question does not arise.

[Translation]

Improvement of Environment

2765. SHRI RAVINDRA KUMAR PANDEY : Will the PRIME MINISTER be pleased to state :

(a) whether the Government have reviewed the implementation of the programme for providing accommodation and environmental improvement for the economically weaker section, middle income group and urban slums areas under the Environmental Improvement Scheme;

(b) if so, the names of the States which have achieved the target fixed under this scheme and the States which have not achieved the target and the States whose performance has exceeded the target;

(c) whether the Government have taken any action/ made any positive suggestion in respect of the States which have not achieved at target and those which have exceeded the target;

(d) if so, the details thereof; and

(e) the steps taken by the Government for the proper implementation of housing schemes so as to achieve the target fixed thereunder?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : (a) to (e) The Union Government is monitoring the scheme of Environment Improvement of Urban Slums (EIUS) under Point No. 15 of the Twenty Point Programme. Since this is a State Plan scheme, the funds are provided in the